

SECTION IVB

Listed on.30.11.2015

Court No.11

IN THE SUPREME COURT OF INDIA Item No.55
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL)NO. 9748 OF
2015

WITH PRAYER FOR INTERIM RELIEF

Jitendra Singh Yadav ...Petitioner(s)
Versus
The Oriental Bank of Commerce & Ors. ...Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 03.08.2015 with office report dated 31.7.2015, when the Court was pleased to pass the following order :-

" The matter is adjourned for three weeks."

It is submitted that Mr. Anuvrat Sharma, counsel for the respondents has on 21.08.2015 filed counter affidavit on behalf of all the respondents. Copy of the same is included in paper books.

Service of show cause notice is complete.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 27th day of November, 2015.

ASSISTANT REGISTRAR

Copy to :- Dr. Sushil Balwada, Advocate
Mr. Anuvrat Sharma, Advocate

ASSISTANT REGISTRAR

Com1/Mty